

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 3420
TO BE ANSWERED ON 09.12.2019

FOREST RIGHT ACT REVOKED IN MIZORAM

3420. SHRIMATI PRATIMA MONDAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is true that Forest Right Act (FRA) was revoked in Mizoram due to stoppage of fund by the Union Government; and
(b) the funds allocated by the Government during the past three years and current year for FRA, State-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): - Mizoram Government has informed on 05.12.2019 that the Forest Right Act (FRA) was revoked in Mizoram due to stoppage of fund by the Union government and the notification for the revocation of FRA in Mizoram has not been issued yet.

The Project Appraisal Committee (PAC) held on 29.04.2015 had not approved proposal from the State amounting to Rs. 10 lakh for implementation of FRA in Mizoram as FRA issues in the State were already settled.

(b):- Statement giving details of funds approved for forest related activities under the scheme of SCA to TSS during last three years and current year is at **Annexure-I**.

Statement giving details of funds approved for forest related activities under the scheme of Development of PVTGs during last three years and current year is at **Annexure-II**.

Statement giving details of funds approved by PAC under Article 275(1) of the Constitution for FRA implementation in various States for the last three years and current year is at **Annexure-III**.

Annexure-I

Statement in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 3420 for 09/12/2019 asked by Shrimati Pratima Mondal regarding Forest Right Act revoked in Mizoram.

Details of funds approved for forest related activities under the scheme of SCA to TSS during last three years and current year.

S. No.	States	Amount approved (Rs. in Lakh)
FY 2016-17		
1	Karnataka	300.00
2	Odisha	74.00
3	Jharkhand	100.00
4	Rajasthan	225.00
Total		699.00
FY 2017-18		
1	Chhattisgarh	319.00
2	Gujarat	1486.70
3	Madhya Pradesh	165.40
4	Maharashtra	340.00
5	Rajasthan	207.00
6	Tamil Nadu	101.10
7	Tripura	22.00
Total		2641.20
FY 2018-19		
1	Assam	100.00
2	Chhattisgarh	135.49
3	Gujarat	300.00
4	Karnataka	560.00
5	Odisha	100.00
6	Rajasthan	100.00
7	Tamil Nadu	227.00
Total		1522.49
FY 2019-20		
1	Assam	100.00
2	Gujarat	500.00
3	Karnataka	560.00
4	Rajasthan	400.00
5	Tamil Nadu	150.00
Total		1710.00

Annexure-II

Statement in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 3420 for 09/12/2019 asked by Shrimati Pratima Mondal regarding Forest Right Act revoked in Mizoram.

Details of funds approved for forest related activities under the scheme of Development of PVTGs during last three years and current year.

S. No.	States	Amount approved (Rs. in Lakh)
FY 2016-17		
1	West Bengal	25.00
Total		25.00
FY 2017-18		
1	Andhra Pradesh	1000.00
Total		1000.00
FY 2018-19		
1	Gujarat	18.75
Total		18.75
FY 2019-20		
1	Maharashtra	36.32
Total		36.32

Annexure-III

Statement in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 3420 for 09/12/2019 asked by Shrimati Pratima Mondal regarding Forest Right Act revoked in Mizoram.

Details of fund approved by PAC under Article 275(1) of the Constitution for FRA implementation in various states for the last three years and current year.

(Rs. in Lakh)

S.N.	State	2016-17	2017-18	2018-19	2019-20 (as on 05.12.2019)
1	Madhya Pradesh	5.00	924.35	250.00	1271.10
2	Maharashtra	1500.00	0.00	0.00	0.00
3	Odisha	150.00	300.00	400.00	500.00
4	Uttarakhand	0.00	0.00	20.00	0.00
5	West Bengal	500.00	0.00	0.00	0.00
Total		2155.00	1224.35	670.00	1771.10